THE MINISTER OF PETROLEUM AND CHEMICALS (SHRID.K. BOROOAH): (a) Yes, Sir.

(b) Negotiations with Iran for import of ammonia are in progress. As regards the Petroleum Crude no proposals are under consideration at present.

RURAL COURTS

*144. SHRI DWIJENDRALAL SEN GUPTA: SHRI SASANKASEKHAR SANYAL:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the scheme of rural Courts, suggested by the Chief Justice of the High Court of Calcutta for quick and inexpensive administration of justice; and

(b) if so, what is the reaction of the Government thereto ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. GOKHALE): (a) Government have seen a press report regarding the scheme. No suggestions were received by Government in this behalf from the Chief Justice of the Calcutta High Court.

(b) The views given in the press report are the personal views of the Chief Justice of the Calcutta High Court. Government have not taken any view in the matter.

ATTACK ON I.O.C. WORKERS

♦145. SHRI KALYAN ROY: SHRI BHOLA PRASAD:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that Government have received representations from some members of Parliament regarding attacks by outsiders on the workers of the Indian Oil Corporation in various places in West Bengal;

(b) if so, the details thereof; and

(c) what are the details of the action taken by 'the management to protect the workers $\ \ V$

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D.K. BOROOAH) (a) Yes, Sir.

(b) Shri S.M. Banerjee in his letters of 8-10-72 and 3-1-73, and Dr. Ranen Sen, Shri Indrajit Gupta, Shri Kalyan Roy and Shri Sanat Raha, Members, of Parliament in their telegram of 5th January, 1973 addressed to the Minister of Petroleum & Chemicals stated that certain outsiders had made several attacks on the workers of the Indian Oil Employees Union in Calcutta and other places in West Bengal.

(c) Government as well as the Indian Oil Corporation have been in close touch with the West Bengal Government in this regard. The local IOC management is also fully seized of the matter. All cases of violence are promptly brought to the notice of civil authorities seeking protection for the Corporation's workers. West Bengal Government has been rendering full assistance in dealing with the matter. As a result the situation has since normalised.

RECOMMENDATIONS OF MONOPOLIES COMMISSION

•146. SHRI SUHRIDMULLICK CHOUDHURY:

SHRI DWIJENDRALAL SEN GUPTA:

SHRI SALIL KUMAR GANGULI :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to

state: